

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Wednesday the 27<sup>th</sup> day of September 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and  
 Hon'ble Mrs. Shreesh Merla, Member (Technical)**

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 302/2023 IA No. 968/2023	Assistant Commissioner of Commercial Taxes Vs Mr. Alok Kailash Saksena & 8 Ors.	Mr. Sandip Huligol	Mr. Divyanshu Rai- R1 M/s Khaitan & Co- R5

For Disposal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 293/2023 For Condone Delay IA No. 890/2023 For Stay IA No. 891/2023	Millenium Steel India Private Limited Vs Sripatham Venkatasubramania Ramkumar, RP of Sical Logistics Ltd.	Ms. Revathi Manivannan	Mr. Pradeep Joy

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 291/2023 For Stay IA No. 885/2023 To Dispense with IA No. 886/2023	SK Revi Maniyen Vs Mr. G Mukundan, RP of Thiruchitrambalam Project Ltd. & Anr.	Mr. Shoban M Padmanabhan	Mr. S Ravi For Caveator
4	Comp App (AT) (CH) (Ins) No. 311/2023 For Condone Delay IA No. 965/2023	Govt. of Tamil Nadu, Commercial Taxes and Registration Dept. Rep by Deputy Commissioner Vs S. Rajendran liquidator	Mr. B Vijay	

5	Comp App (AT) (CH) (Ins) No. 312/2023 For Condone Delay IA No. 969/2023	Punjab National Bank  <b>WITH</b>	Ms. Vinithra Srinivasan	
6	Comp App (AT) (CH) (Ins) No. 313/2023 For Condone Delay IA No. 970/2023	Punjab National Bank  <b>WITH</b>	Ms. Vinithra Srinivasan	
7	Comp App (AT) (CH) (Ins) No. 314/2023 For Condone Delay IA No. 971/2023	Punjab National Bank  <b>WITH</b>	Ms. Vinithra Srinivasan	
8	Comp App (AT) (CH) (Ins) No. 315/2023 For Condone Delay IA No. 972/2023	Punjab National Bank  <b>WITH</b>	Ms. Vinithra Srinivasan	
9	Comp App (AT) (CH) (Ins) No. 316/2023 For Condone Delay IA No. 973/2023	Punjab National Bank  <b>WITH</b>	Ms. Vinithra Srinivasan	
10	Comp App (AT) (CH) (Ins) No. 317/2023 For Condone Delay IA No. 974/2023	Punjab National Bank  <b>WITH</b>	Ms. Vinithra Srinivasan	
11	Comp App (AT) (CH) (Ins) No. 318/2023 For Condone Delay IA No. 975/2023	Punjab National Bank  <b>WITH</b>	Ms. Vinithra Srinivasan	
12	Comp App (AT) (CH) (Ins) No. 319/2023 For Condone Delay IA No. 976/2023	Punjab National Bank	Ms. Vinithra Srinivasan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) (Ins) No. 4/2023 Leave to file IA No. 8/2023 For Stay IA No. 7/2023	Ashique Ponnampambath Vs Reuben Joseph, Liquidator of Platino Classic Motors India Pvt. Ltd.	Mr. S Eshwar	Mr. Sharath Chandran

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	TA (AT) No. 229/2021 (CA (AT) (Ins) No. 342/2020)	Sai Syntex Co. Vs Atlanti Spinning & Weaving Mills Ltd.	Mr. Ankur Goyal	Mr. VV Sivakumar-R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	Comp App (AT) (CH) No.32/2022	Sivagnanagovindasamy Nambi Vs The Registrar of Companies, Chennai	Mr. CS K. Gaurav Kumar	
16	Comp App (AT) (CH) (Ins) No.198/2022 For Exemption IA No. 447 & 449/2022 For Additional Docs. IA No. 448/2022	Cooperative Rabobank U.A Vs Coffee Day Global Limited	Mr. Dwarakesh Prabhakaran	Mr. A. Murali Mr. Anant Merathia
17	Comp App (AT) (CH) No. 11/2023	S. Muralidharan Vs Registrar of Companies Chennai & Anr.	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi- R1 Mr. B Ramana Kumar- R2
18	Comp App (AT) (CH) No. 49/2023	V. Ramachandran Vs The Registrar of Companies, Coimbatore & Anr.	Mr. R Vidhya Shankar	Mr. Avinash Krishnan Ravi
19	Comp App (AT) (CH) (Ins) No. 102/2023 For Stay IA No. 367/2023 For Condone Delay IA No. 366/2023 Delay in representation IA No. 365/2023	Erragam Sudhir Reddy Vs State Bank of India & Anr.	Mr. Anant Merathia	Mr. ML Ganesh- R1
20	Comp App (AT) (CH) (Ins) No. 284/2023 For Stay IA No. 867/2023	Noil Christuraj Vs State Bank of India & Anr.	Mr. Anant Merathia	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr  <b>WITH</b>	Mr. Shahbaaz Husain	Mr. B. Dhanaraj- R1 Mr. R. Sivaraman - R2
22	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Pvt. Ltd. & Anr	Mr. Shahbaaz Husain	Mr. B. Dhanaraj- R1 Mr. R. Sivaraman - R2
23	Comp App (AT) (CH) (Ins) No.199/2021 For Condone Delay IA No. 404 & 632/2021	Flinta Real Estate LLP Vs NHDPL South Pvt Ltd  <b>WITH</b>	Mr. Udayarikar Rangarajan Ms. Anisha Aatresh	M/s Surana & Surana
24	Comp App (AT) (CH) (Ins) No.201/2021 For Condone Delay IA No. 405 & 633/2021 Additional docs IA No. 453/2022	Flinta Real Estate LLP Vs NEL Holdings South Ltd	Mr. Udayarikar Rangarajan Ms. Anisha Aatresh	M/s Surana & Surana
25	Comp App (AT) (CH) (Ins) No. 209/2021 For Stay IA No. 419/2021 To implead IA No. 593/2023	Ganapathi Reddy & Anr Vs Mr. Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 2 Ors.  <b>WITH</b>	Mr. P Ulaganathan	Mr. Pranava Charan- R1 Mr. R Sivaraman- R2
26	Comp App (AT) (CH) (Ins) No. 210/2021 For Stay IA No. 420/2021 To implead IA No. 592 & 594/2023	Sree Balaji Transport & 17 Ors. Vs Mr Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 2 Ors.	Mr. P Ulaganathan	Mr. Pranava Charan- R1 Mr. R Sivaraman- R2
27	Comp App (AT) (CH) (Ins) No. 252/2021 For Exemption	The Assistant Commissioner of Central Tax	Mr. P Raj Kumar Jhabakh	Mr. Pranava Charan- R1

	IA No. 534/2021 For Stay IA No. 535/2021	Vs Bhrugesh Rameshchandra Amin, RP & 2 Ors		Mr. R. Sivaraman R2 & R3
28	Comp App (AT) (CH) (Ins) No. 282/2021 For Stay IA No. 605/2021 To Dispense With IA No. 606/2021	Yashica Electronics Pvt Ltd Vs S Kamaraj, Liquidator, Yashica Electronic Pvt. Ltd	Mr. KM Anand	Mr. R Sadasivan
29	Comp. App (AT) (CH) (Ins) No. 284/2021	NCC Infrastructure Holdings Ltd (NCCIHL) Vs TAQA India Power Ventures Ltd.	Ms.Hema Srinivasan	Mr.P Giridharan
30	Comp App (AT) (CH) No.49/2022 For Directions IA No. 573 & 575/2022 For Stay IA No. 574/2022	Medici Holdings Ltd Vs Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjana Rajagopalan	Mr. Pawan JabakhR1- R5 Mr. K. Moorthy-R6- R8 Mr. V Mahesh, PCS R9
31	Comp App (AT) (CH) No.128/2022 Urgent Listing IA No. 1101/2023 For Directions IA No. 957/2023	Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors Vs Vijay Kumar Goyal & 2 Ors	Mr.Y Suryanarayana	Mr. R Parthasarathy & Mr. Rangasaran Mohan- R1-R3
32	Comp App (AT) (CH) (Ins) No.221/2022	Komal Varma Vs Dakshin Constructions Pvt. Ltd.	Mr. Krishna Ravindran	M/s. Surana & Surana
33	Comp App (AT) (CH) (Ins) No. 150/2023 For Exemption IA No. 495/2023 For Stay IA No. 494/2023	Damodaran R, Suspended Director of Real Value Promoters Pvt. Ltd. Vs P Manickam and Co & Anr.	Mr. Avinash Krishnan Ravi	Mr. Sam Jayaraj Houston- R1 Mr. AG Sathyanarayana- R2

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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